

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-715 (ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.06.2018**

**NAME OF THE COMPANY: M/s. Alert Security and Allied Service V/s.
Neo Aid Communication (India) Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

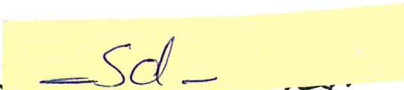
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Anupam Singh, Advocate

Present for the Respondent: Mr. Aditya Kumar, Mr. Narendra & Mr. Udit
Mehra, Advocates

ORDER

Mr. Aditya Sinha, Advocate has put in appearance on behalf of the
Corporate Debtor on advance notice. Let reply be filed with advance copy to
the opposite counsel. Be listed for arguments and disposal of 5th of July, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**